

Declaration of Assets and Liabilities

I, Maharaj Singh, Late Year.....
 son/daughter/wife of Pran Pd Singh
 aged 57 years, belonging to Bihar Vidhan Sabha, Patna
 service and presently working as Bihar Vidhan Sabha, Patna
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sangeeta Singh, N Gaurav, N Saurav.

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000	2000	2000	1000	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000	1700	Nil	Nil	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Bicycle	—	Motor cycle	Scooty	—
(vi)	Jewellery (give details of weight and value)	—	35 Gram Gold. 1,10,000 5,100			
(vii)	Other assets, such as values of claims / interests		1000 Gram 48000			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Maharaj Singh

30/10/2020

3

26/2/21

2862
26.2.2021

2862

2862
26/2/21

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	3 1/2 katha 7,00,000/- 13,00 sq ft approx 5 katha				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

70 + 3/4
2 katha - 1/2
3 katha - 1/2
2 katha - 1/2
1 katha - 1/2
1 katha

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 26-02-2021
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S B 9 Bihari Vidhan Mandla Branch	1,26,000/-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Maharaj Singh

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	64,703-00	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/GPF/PRAN No. :- PTS/BLA-1317

Gender :- ML (M/F)

Date of Birth :- 04/01/1964 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Assistant
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 26.02.2021

Signature: Mahamand Singh

Name of Employee: Mahamand Singh

Designation: Assistant

Department: Bihar Vidhan Sabha
Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.